

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4047

ANSWERED ON:20.12.2005

INDUSTRIAL INCENTIVES

Purandeswari Smt. Daggubati;Singh Smt. Pratibha

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether the Government has given a package of economic incentives and concessions to promote industrialization in some States;
- (b) if so, the details thereof , State-wise;
- (c) whether some of the incentives have been withdrawn by the Government;
- (d) if so, the reasons therefor, State-wise; and
- (e) the steps taken by the Government in this regard and to extend such incentive to other States of the country ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S ELANGO VAN )

(a) to (e) : The Government announced a Special package of economic incentives for promoting industrialization in the States of Jammu and Kashmir, Sikkim, Himachal Pradesh and Uttaranchal on 14.06.2002, 23.12.2002 and 07.01.2003 respectively. Under the Policy package, various concessions have been allowed to industrial units in the States which include development of industrial infrastructure, excise and income-tax exemption and subsidies under various schemes like Central Capital Investment Subsidy Scheme, Central Interest Subsidy Scheme and Central Comprehensive Insurance Scheme. These concessions were announced keeping in view that these States are hilly, remote and have poor accessibility to markets and also have poor infrastructure.